COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

Appeal No. 285 of 2019

Dated : 30th September, 2019

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

Lalitpur Power Generation Company Limited ...Appellant(s)
Vs.
Uttar Pradesh Electricity Regulatory Commission ...Respondent(s)
& Ors.

Counsel for the Appellant(s) : Mr. Anand K. Ganesan
Ms. Swapna Seshadri
Mr. Upendra Prasad
Mr. Sanjeev Kumar Singh
Mr. Brij Mohan

Counsel for the Respondent(s) : Mr. C. K. Rai
Mr. Sachin Dubey
Mr. Sumit Panwar for R-1

Ms. Puja Priyadarshini
Mr. Nived V. For R-2

ORDER

Learned counsel for Respondents may file objection/reply, if any, within eight weeks, i.e. on or before 26.11.2019 with advance copy to the other side. Thereafter, rejoinder may be filed by Appellant on or before 11.12.2019 with advance copy to the other side.

List the matter on ***18.12.2019***. In the meantime, pleadings be completed.

(S.D. Dubey)
Technical Member

(Justice Manjula Chellur)
Chairperson

kt/mkj